358	Written Answers to	[RAJYA SABHA]	Unsi	tarred Questions
Sl. N	Jo. State/UT	BPCL	IOCL	HPCL
31.	Telangana	885	1454	1168
32.	Tripura	83	32	33
33.	Uttar Pradesh	3223	3634	2170
34.	Uttarakhand	253	308	305
35.	West Bengal	718	1002	497
	Grand Total	21021	37141	20331

Committee to supervise sale of oil/gas fields to companies

1205. SHRI BHUBANESWAR KALITA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government had formed a committee to look into the operations of selling some small and marginal oil and gas fields of ONGC and OIL to private and foreign companies;
 - (b) if so, the details thereof; and
 - (c) the present status of the proposal?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The Government has formed a Committee headed by Vice-chairman, NITI Aayog and comprising of Cabinet Secretary, Chief Executive Officer, NITI Aayog, Secretary, Ministry of Petroleum and Natural Gas, Secretary, Department of Economic Affairs and Chairman and Managing Director of Oil and Natural Gas Corporation in October, 2018 to examine the existing and future potential in oil fields, how it can be further enhanced, and to see which model is best suited to further explore additional potential/reserves, and suggest ways for enhancing exploration in the targeted exploration area. The Committee has submitted its report on 29th January, 2019.

New petrol pumps and CNG filling stations

†1206. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has invited applications for new petrol pumps and CNG filling stations;

[†]Original notice of the question was received in Hindi.

- b) if so, the State-wise and number wise details thereof;
- (c) the details of the procedures adopted for allocating new petrol pumps and CNG filling stations; and
 - (d) by when the entire procedure for allocation would be completed?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil Marketing Companies (OMCs) have informed that they have issued advertisements for award of new Retail Outlet dealerships on 25.11.2018 and 14.12.2018 on pan India basis. State/UT-wise number of locations advertised for award of retail outlet dealerships by OMCs is given in Statement (*See* below).

Compressed Natural Gas (CNG) is marketed by City Gas Distribution (CGD) companies either through existing retail outlets offered by OMCs or through standalone CNG stations set up by them.

Based on Expression of Interest (EOI) received and the potential Geographical Area (GA) identified by Petroleum and Natural Gas Regulatory Board (PNGRB), PNGRB invites bids, evaluates them and awards authorization to an entity for laying, building and operating of CGD network in such GA. As and when such CNG entity approaches OMCs for setting up of CNG facilities, retail outlets of OMCs are offered considering the availability of sufficient space at the outlet as per norms of Explosive department and potential CNG demand in the area.

Standalone CNG stations are set up by City Gas Distribution (CGD) companies who have their selection guidelines for setting up CNG stations.

- (c) Procedure for allotment of Retail Outlet Dealerships are available on the respective websites of the OMCs *i.e.* www.iocl.com, www.bharatpetroleum.com & www.hindustanpetroleum.com.
- (d) Oil Marketing Companies (OMCs) have intimated that as per the Dealer Selection Guidelines in case of Retail Outlets (ROs), the following time period for important activities has been prescribed:

Notice of advertisement	30 days
Minimum notice period to candidate for Draw of Lots / Bid	10 days
Time for submission of documents / Initial Security Deposit	10 days
by selected candidate	

360	Written Answers to	[RAJYA SABHA]	Unstarrea	l Questions
	Additional time in case of selected candidate in 10 d	non-submission of documents	by	10 days
	Receipt of response from sideficiencies documents	selected candidate on rectifiabl	e	21 days
	Further the selection proce	ss involves the following:-		
	Intimation to the candidate of committee for land eval	regarding date and time for vuation	isit	10 days
	Intimation to the candidate Verification of Credentials (regarding date and time of Fi FVC)	eld	10 days
	before issuance of LOI aft	re-dressal against selected cand er declaration of results of dra		30 days
	lots/bidding process			

Considering the above and time required for other activities, Statutory / NHAI clearance for setting up of Retail Outlets on Highways, disposal of complaints received, if any, etc. it takes on an average six months to two years for setting up of Retail outlets depending on the location *i.e.* in Rural markets, Highways or Urban areas.

Statement

State/UT-wise number of locations advertised by OMCs in

November/December 2018

States	Total
Andaman and Nicobar	14
Andhra Pradesh	2764
Arunachal Pradesh	141
Assam	1007
Bihar	2853
Chandigarh	1
Chhattisgarh	3324
Dadra and Nagar Haveli	48
Daman and Diu	32
Delhi	169

States	Total
Goa	173
Gujarat	4413
Haryana	3330
Himachal Pradesh	534
Jammu and Kashmir	632
Jharkhand	1849
Karnataka	4974
Kerala	1724
Madhya Pradesh	7285
Maharashtra	6645
Manipur	171
Meghalaya	226
Mizoram	127
Nagaland	105
Odisha	2614
Puducherry	137
Punjab	2637
Rajasthan	9621
Sikkim	63
Гamil Nadu	5115
Telangana	3507
Гripura	148

[13 February, 2019]

Written Answers to

Uttar Pradesh

Uttarakhand

West Bengal

GRAND TOTAL

361

9027

866

2217

78493

Unstarred Questions